



AI920	AI922	AI924	AI926	AI828	AI930	AI932
Mon	Tue	Wed	Thu	Fri	Sat	Sun
1445	1445	1445	1545	1445	1535	1450
			1030			
			0940			
	0930					0935
0930		0930			1020	
					0935	
					0710	
			0915			

**Osibissa show organised by Mfa, Pure Drinks Ltd.**

1811. SHRI KALRAJ MISHRA: Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that the Osibissa show organised by M/s. Pure Drinks Ltd. (makers of Campa Cola) were exempted from paying entertainment tax;

(b) if so, what are the reasons therefor;

(c) how much money was collected by way of sale of tickets for the show; and

(d) how much out of that was contributed to charity?

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE)-, (a) No, Sir.

(b) Does not arise.

(c) and (d) Necessary information is being collected and would be laid on the Table of the House.

**Operation of Vayudoot at Panagarh airport in West Bengal**

1812. SHRI SUDHAKAR PANDEY: SHRI PRASENJIT BARMAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a<sup>1</sup>) whether there is any proposal under Government's consideration to operate Vayudoot air service at Panagarh airport in West Bengal;

(b) if so, by when it is likely to be made effective; and

(c) if the answer to part (a) above be in the negative what are the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Does not arise.

(c) The two Committee appointed by the Government had gone into the question of selection of places for airlinking by third level services. These committees, kept in view the accessibility, importance from commercial/industrial/tourist angles for selecting places for airlinking. Panagarh does not figure in the stations so recommended by these Committees for airlinking.

**Operation of Indian Airline flights via Bagdogra**

1813. SHRI SUDHAKAR PANDEY: SHRI PRASENJIT BARMAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state: